

- II. (a) Annual Report and Accounts of the Braithwaite and Company Limited, Kolkata, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-12/04]
- III. (a) Thirty-eighth Annual Report and Accounts of the Mining and Allied Machinery Corporation Limited(MAMC), Durgapur, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report

Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT-47/04]

I. **Report and Accounts (2002-03) of the Hotel Corporation of India Limited, Mumbai and related papers.**

II. **Report and Accounts (2002-03) of the Air India Charters Limited, Mumbai and related papers.**

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Sir, I lay on the Table :-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956

- (i) (a) Annual Report and Accounts of the Hotel Corporation of India Limited, Mumbai, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-48/04]
- (ii) (a) Annual Report and Accounts of the Air India Charters Limited, Mumbai, for the year 2002-2003, together with

the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT-49/04]

- I. **Notification of the Ministry of Chemicals and Fertilizers.**
- II. **Report and Accounts (2002-03) of the Hindustan Fertilizers Corporation Limited, New Delhi and related papers.**
- III. **MoU (2004-05) between Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and various Fertilizers Companies Limited and Brahmaputra Valley Fertilizers Corporation.**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI K. REHMAN KHAN): Sir, I lay on the Table :-

I. A copy (in English and Hindi) of the Ministry of Chemicals and Fertilizers, (Department of Fertilizers) Notification S.O. 444 (E) dated the 1<sup>st</sup> April, 2004, publishing the Order indicating the supplies of Urea to be made by domestic manufacturers of Urea to the States and the Union Territories during Kharif season 2004, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-13/04]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956 -

- (a) Twenty-fifth Annual Report and Accounts of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.